

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2286
ANSWERED ON:11.03.2010
WORK ASSIGNED TO BHEL
Naranbhai Shri Kachhadia

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Bharat Heavy Electricals Limited (BHEL) has been assigned with a job to expand the Amarkantak Thermal Power Plant in Madhya Pradesh and Ukai in Surat District;
- (b) if so, the details thereof;
- (c) the time when it was assigned to BHEL, the deadline fixed to accomplish it and the present progress thereof;
- (d) whether the job is under progress in accordance within the stipulated timeframe; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): Yes Madam.

Bharat Heavy Electricals Limited (BHEL) was assigned the work for design, engineering, manufacture, supply, erection and commissioning of boiler and turbo-generator along with their auxiliaries and Balance of Plant (BoP) including civil works on turnkey basis for :-

1x210MW Amarkantak Thermal Power Plant Unit-5 of Madhya Pradesh Power Generating Company Ltd. for which, the civil works were on cost plus basis requiring customer approvals before initiation of the work at site; and

1x500MW Ukai Thermal Power Plant Unit-6 of Gujarat State Electricity Corporation Ltd. on Engineering, Procurement and Construction basis.

(c) to (e): The work for Amarkantak Unit-5 was assigned to BHEL on 30.09.2004 with scheduled commissioning by June, 2007. The thermal power plant was synchronized in June, 2008 and achieved full load on 15.07.2009. There was an initial delay of 13 months for civil works due to late receipt of approvals from the customer. In addition, there were delays in approval on the part of customer in respect of civil cost of Balance of Plants (DM Plant, PT Plant, Chimney & Cooling Tower packages) affecting ordering of these BOPs by 12 months; delay of 8 months in approval/freezing location of Raw Water Pump House; and delay of 12-15 months in approval for ordering of coal handling plant on cost plus basis. Some of the jobs relating to coal and ash handling plants are in progress. The unit is presently running on priority path and generating power.

The work for Ukai Unit-6 was assigned to BHEL on 06.10.2007 with scheduled commissioning by February, 2011. The work on this project is presently in progress and as per joint action plan agreed in a meeting held in January, 2010 in Central Electricity Authority, the project has been planned for commissioning by July, 2011 keeping in view certain delays in removal/ diversion of underground drains/ structures/ nallah etc. from the plant area by the project developer/customer.